

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.85/2019 in CP No.184/241/HDB/2017
NAME OF THE COMPANY	Vinod Kumar Baid & Prudential Sugar Corporation Ltd & other Respondents
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy & Others
NAME OF THE RESPONDENT(S)	Vinod Kumar Baid & Prudential Sugar Corporation Ltd & other Respondents
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. GS. Rama Rao for the Petitioner.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 26.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)